

ITEM NO.38

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 22328/2023

(Arising out of impugned final judgment and order dated 08-09-2022 in CRLRC No. 87/2021 passed by the High Court For The State Of Telangana At Hyderabad)

THE DIRECTORATE OF ENFORCEMENT

Petitioner(s)

VERSUS

M/S BHARATI CEMENT CORPORATION PRIVATE LIMITED

Respondent(s)

(IA No.115584/2023-CONDONATION OF DELAY IN FILING and IA No.115585/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

Diary No(s). 19599/2023 (II)

(FOR ADMISSION and I.R. and IA No.115582/2023-CONDONATION OF DELAY IN FILING and IA No.115583/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 22285/2023 (II)

(FOR ADMISSION and I.R. and IA No.111442/2023-CONDONATION OF DELAY IN FILING and IA No.111441/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 20593/2023 (II)

(IA No.116205/2023-CONDONATION OF DELAY IN FILING and IA No.116213/2023-CONDONATION OF DELAY IN FILING)

Diary No(s). 22283/2023 (II)

(FOR ADMISSION and I.R. and IA No.115718/2023-CONDONATION OF DELAY IN FILING and IA No.115719/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 05-07-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Tushar Mehta, Solicitor General
Mr. S.v. Raju, A.S.G.
Mr. Mukesh Kumar Maroria, AOR

Ms. Priyanka Das, Adv.
Mr. S.K. Singhanian, Adv.
Ms. Archana Pathak Dave, Adv.
Mr. S.A. Haseeb, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Kanu Agarwal, Adv.

For Respondent(s) Mr. Gyanendra Kumar, Adv.
Ms. Jyoti Dastidar, Adv.
Mr./Ms Soumya Dasgupta, Adv.
Ms. Ashima Sharma, Adv.
Cyril Amarchand Mangaldas, AOR

UPON hearing the counsel the Court made the following
O R D E R

Diary No(s). 22285/2023

Detagged. List on 14.07.2023.

Rest of the matters

Issue notice, returnable on 05.09.2023 at 2.30 P.M.

Mr. Gyanendra Kumar, learned advocate accept notice on behalf
of respondent in Diary No(s). 22328/2023.

(INDU MARWAH)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)